

28.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.268/9/HDB/2017
NAME OF THE COMPANY	Narne Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Col.Giridhar & Mr. H Ravindranath
NAME OF THE RESPONDENT(S)	Narne Constructions Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Krishna Sharma	Adv	9848682339	Krish

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. B. Krishna Sharma, learned counsel for the Petitioner.

Post the case on 22.12.2017.

Member (Technical)

Member (Judicial)